

Name of the Corporate Debtor: ANDES TOWN PLANNERS PRIVATE LIMITED; Date of Commencement of CIRP: 02-03-2023; List of Creditors as on: 24-03-2023; Name of IP: Mr. Ashok Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10072

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	698	4406524419	697	1978326928	44.57			2428197508	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	2460053573	2	2460053573	55.43				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	610900000		0	0.00			610900000	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	642500600			0.00	642500600			Annexure 9
Total		702	8119978592	699	4438380501	100.00	642500600		3039097508	